

अफगानिस्तान के ऐतिहासिक भग्नावशेष

८८०. श्री रघुनाथ सिंह : क्या शिक्षा और वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि क्या भारत सरकार का अफगानिस्तान के ऐतिहासिक भग्नावशेषों में बिलखरी हुई भारतीय इतिहास सम्बन्धी सामग्री का, जिससे भारतीय इतिहास तथा सभ्यता पर प्रकाश पड़ता है, उसे संग्रहीत करने तथा लेखबद्ध करने के उद्देश्य से, अध्ययन करने और उसके बारे में गवेषणा करने के लिये कोई दल संगठित करने का विचार है ?

शिक्षा और वैज्ञानिक गवेषणा मंत्रालय में राज्य मंत्री (डा० का० ला० श्रीमाली) : फिलहाल ऐसा कोई दल संगठित करने का विचार नहीं है ।

Raids and Firing by Nagas

881. { Pandit D. N. Tiwary:
Shri D. C. Sharma:
Shri Raghunath Singh:
Shri Mohan Swarup:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that even after the demand of Nagas about the Central administration of Hill areas of Assam has been conceded, raids and firings by Naga rebels continue;

(b) the number of raid and shootings by Naga rebels after the settlement of the issue of Naga Hills area administration; and

(c) the circumstances under which they were carried out?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) It is a fact that raids and firings have not completely ceased

(b) 25 incidents have been reported during the period 25th September 1957 to 10th November, 1957.

(c) Most of these incidents have been in the nature of ineffective sniping, from a long range, on Government convoys or posts. There have been a few incidents of armed robberies.

"Malikhana" to ex-Rulers

882. Shri Maniyangadan: Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of India had granted a Malikhana to the former Parppanad Raja's family and whether it is still being paid;

(b) if so, the total amount paid from November 1948 to October, 1957; and

(c) whether certain members of Chembrole family pointed out to the Central Government in October 1948 that the disbursement of the Malikhana should be stayed, pending a thorough examination?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes.

(b) The information is being collected and will be laid on the Table of the House.

(c) Yes. The Government of India did not consider that there was justification for holding up the payment of the Malikhana. The persons who represented were therefore informed that they could seek their remedy in a Court of law. We are informed that a civil suit on the subject is now pending in the Courts of Kerala State.

Foreign Experts in Defence Services

883. Shri Warrior: Will the Minister of Defence be pleased to lay a statement on the Table showing:

(a) the nationality and assignments of the foreign experts who are employed at present in India's Defence Services;

(b) the number of experts who have left for Pakistan after their